

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SANT DNYANESHWAR HOSPITAL
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sant Dnyaneshwar Hospital Private Limited
2.	Date of incorporation of corporate debtor	20/03/2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110PN2003PTC017793
5.	Address of the registered office and principal office (if any) of corporate debtor	Sr. No.3, H.No. 6/1, Purple Accord Building Baner Road Pune 411045.
6.	Insolvency commencement date in respect of corporate debtor	08/10/2021 (Order received by IRP on 21/10/2021)
7.	Estimated date of closure of insolvency resolution process	06/04/2022 (Based on Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Mandar Wagh Registration No- IBBI/IPA-002/IP-N00450/2017-18/ 11276
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A2/1102, Saarrthi Shilp, Behind Ekalavya College, Kothrud, Pune-411038 Email Id: mandar.wagh@anandchaitanya.com Contact: 9822844488
10.	Address and e-mail to be used for correspondence with the interim resolution professional	"Venture" Building, 4th Floor, Paud Road, Near PMT Bus Depot, Kothrud, Pune -411038. Email Id: cirp.santdnyaneshwarhospital@anandchaitanya.com
11.	Last date for submission of claims	04/11/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per the information available with IRP

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As mentioned against entry number 10
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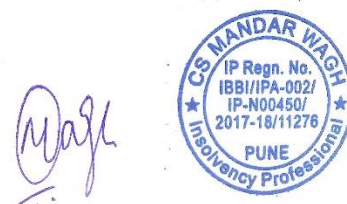
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sant Dnyaneshwar Hospital Private Limited on 08th October, 2021.

The creditors of Sant Dnyaneshwar Hospital Private Limited, are hereby called upon to submit their claims with proof on or before 04th November, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 23 October, 2021

Place: Pune

Mandar Wagh
Interim Resolution Professional
Registration No.-IBBI/IPA-002/IP-N00450/2017-18/11276